

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.354/99

Friday, this the 2nd day of June, 2000.

CORAM:

HON'BLE MR A.M.SIVADAS, JUDICIAL MEMBER

HON'BLE MR G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

A.C.Kuttappan,
S/o Kandan Chankoney,
Chief Instructor(Crafts and Gear),
Central Institute of Fisheries,
Nautical and Engineering Training,
Cochin.

- Applicant

By Advocate Mr TC Govindaswamy

Vs

1. Union of India represented by
the Secretary to the Government of India,
Department of Animal Hushandry and Dairying,
Ministry of Agriculture,
New Delhi.

2. The Director,
Central Institute of Fisheries Nautical
Engineering Training,
Kochi.

3. C.P.Varghese,
Director,
Central Institute of Fisheries Nautical
and Engineering Training,
Kochi.

4. P.Ramanujam,
Chief Instructor
(Crafts and Gear),
Central Institute of Fisheries
Nautical Engineering Training,
Kochi.

- Respondents

By Advocate Mr K Kesavankutty, ACGSC(for R.1&2)

By Advocate Mr MC Madhavan(for R-4)

By Advocate Mr B.Sajeevkumar(for R-3)

The application having been heard on 2.6.2000, the Tribunal on
the same day delivered the following:

...2...

O R D E R

HON'BLE MR A.M.SIVADAS, JUDICIAL MEMBER

When the O.A. was taken up, the learned counsel appearing for the applicant submitted that it is suffice to permit the applicant to submit a representation to the first respondent for redressal of the applicant's grievance.

2. The learned counsel appearing for the respondents submitted that there is no objection in adopting such a course.

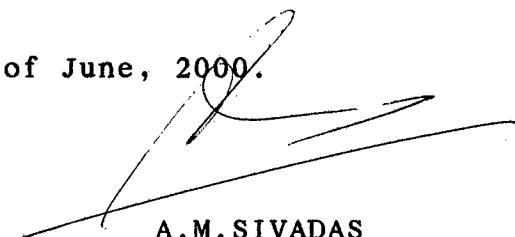
3. Accordingly the applicant is permitted to submit a representation to the first respondent within three weeks from today. If such a representation is received, the first respondent shall consider and pass appropriate orders within three months from the date of receipt of the representation.

4. O.A. is disposed of as above. No costs.

Dated, the 2nd of June, 2000.



G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER



A.M.SIVADAS
JUDICIAL MEMBER

trs/2600